O.A.883/93
Dated 13-9-93

None for the applicant.

He has also not filed

amendment petition for which

he had obtained leave on

13-8-93.

Adjourned to 18-10-93.

(Smt.L.Swaminathan)(M.Y.Priolkar)
M/J
M/A

rap No. 734/93

For withdrawal
on 18/10/93.

The applicant has
not Served the Gpy
of m.P.

23/9

O.A. No.883/93 Dt. 18.10.1993

M.P. No.734/93. In view of the application dt. 3.9.1993 leave granted to withdraw the application. The Misc. Petition No.734/93 is disposed of.

(M.S.DESHPANDE) VICE-CHAIRMAN

В.

(1011)